

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6038
ANSWERED ON:03.05.2013
ADULTERATION IN MUSTARD OIL
Rama Devi Smt. ;Singh Shri Ratan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware of the reports about the mustard oil being adulterated and sold in the various parts of the country;
- (b) if so, the details thereof and the reasons therefor, State/UT-wise; and
- (c) the number of cases of adulteration of mustard oil unearthed during each of the last three years and the current year along with the action taken by the Government so far against the persons responsible for adulteration, State/UT-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a): Yes.

(b) & (c): As per the information made available by the State Governments, number of cases of adulteration/misbranding/sub-standard etc. in mustard oil are:

S.No. Year No. of Samples Found
Adulterated/Misbranded
/Sub-standard

1. 2010 309
2. 2011 164
3. 2012 227
4. 2013 50

The details are attached at Annexure-I. The actions against offenders are taken by the State Governments as per the provisions of Food Safety and Standards Act, 2006, Rules and Regulations.